

FORM G
INVITATION FOR EXPRESSION OF INTEREST OF
M/S. OZONE HOMES PRIVATE LIMITED
HAVING BUSINESS OF REAL ESTATE

This Form G is issued as an extension of the original Form G issued on 22-12-2025 and extension of extended Form G issued on 07-01-2026.

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. OZONE HOMES PRIVATE LIMITED CIN: U45200TN2008PTC068589
2. Address of the registered office	Office Address: 63, GN Chetty Road, T Nagar Chennai – 600017, Tamil Nadu
3. URL of website	N.A. – The website is not working.
4. Details of place where majority of fixed assets are located	The majority of the Fixed Assets of the Corporate Debtor are situated in Mumbai, Chennai and Bangalore. In Chennai, there are few unsold flats owned by CD but are attached by Statutory Authority. In Mumbai, there is a project named as “The Autograph” which was being constructed under Joint Development Agreement. Currently the project is stalled and under litigation. The Suspended Management has not provided requisite documents pertaining to the same and possession also has not been handed over to the RP by suspended management.
5. Installed capacity of main products/ services	N.A. The corporate debtor has not conducted any business in last year as informed by the suspended management.
6. Quantity and value of main products/ services sold in last financial year	For the FY 2024-25, there is no income of the Corporate Debtor.
7. Number of employees/ workmen	NIL, as informed by the suspended management.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.ozonehomes@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.ozonehomes@gmail.com
10.	Last date for receipt of expression of interest	06/02/2026 (Extension of 15 days from the extended last date of receipt of Expression of Interest i.e., 22-01-2026)
11.	Date of issue of the provisional list of prospective resolution applicants	16/02/2026 (Extension of 15 days from the extended last date of receipt of Expression of Interest i.e., 02-02-2026)
12.	Last date for submission of objections to provisional list	21/02/2026 (Extension of 15 days from the extended last date of receipt of Expression of Interest i.e., 07-02-2026)
13.	Date of issue of the final list of prospective resolution applicants	03/03/2026 (Extension of 15 days from the extended last date of receipt of Expression of Interest i.e., 17-02-2026)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants.	08/03/2026. (Extension of 15 days from the extended last date of issue of information memorandum, evaluation matrix, and request for resolution plans i.e., 22-02-2026.)
15.	Last date for submission of resolution plans	07/04/2026 (Extension of 15 days from the extended last date for submission of resolution plans i.e., 23-03-2026.)
16.	Process email id to submit Expression of Interest	cirp.ozonehomes@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Details not provided by Suspended Management.



Mr. Ashok Mittal

Resolution professional

IBBI REG. NO.: IBBI/PA-001/IP-P-02549/2021-2022/13889

S-138, B Wing, Express Zone Mall, Western Express Highway

Goregaon East, Mumbai Suburban, Maharashtra, 400063

FOR OZONE HOMES PRIVATE LIMITED

AFA valid till 31/12/2026

Date: 22-01-2026

Place: Chennai